

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2588
TO BE ANSWERED ON 04.08.2026**

**REVIEW OF THE IMPLEMENTATION OF TRANSGENDER PERSONS
(PROTECTION OF RIGHTS) ACT, 2019**

2588. SHRI KUNDURU RAGHUVeer:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has reviewed the implementation of the Transgender Persons (Protection of Rights) Act, 2019;
- (b) if so, the number of transgender identity certificates issued during the last five years;
- (c) the details of welfare schemes, scholarships, healthcare and skill development programmes implemented for transgender persons;
- (d) whether the Government proposes to improve employment opportunities for transgender persons; and
- (e) if so, the steps taken to ensure protection against discrimination?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a) The implementation of the Transgender Persons (Protection of Rights) Act, 2019 is regularly reviewed through monthly review meetings with State Governments/UTs, Chintan Shivirs and National-level Conferences. During these meetings, implementation at States/UTs are reviewed for effective implementation as per provisions of the Act and the rules framed thereunder, including the establishment and regular functioning of statutory mechanisms such as the Transgender Protection Cells (TPCs) and Transgender Welfare Boards (TWBs).

(b) The number of transgender identity certificates issued during the last five years is 33,303.

(c) The details of welfare schemes, scholarships, healthcare and skill development programmes implemented for transgender persons is at **Annexure**.

(d) & (e) The Government is taking various measures to improve employment opportunities for transgender persons through skill development, entrepreneurship development and employment facilitation under the Support for Marginalized Individuals for Livelihood and Enterprise (SMILE) Scheme. Till date, three National Transgender Employment Melas have been organised with the support of Community Based Organisations (CBOs), through which employment opportunities have been facilitated for 223 transgender persons.

To ensure protection against discrimination, the Government has issued "Equal Opportunities Policy for Transgender Persons" policy so that the Transgender community gets equal access to employment opportunities etc.

ANNEXURE REFERRED TO IN REPLY TO PART (C) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2588 FOR REPLY ON 04.08.2026 REGARDING REVIEW OF THE IMPLEMENTATION OF TRANSGENDER PERSONS (PROTECTION OF RIGHTS) ACT, 2019.

The details of welfare schemes, scholarships, healthcare and skill development programmes implemented for transgender persons is as under:

- i. A scheme, Support for Marginalized Individuals for Livelihood and Enterprise (SMILE) with sub-scheme "Central sector scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons" is being implemented. This scheme has various components for welfare of transgender persons namely Skill Development and Livelihood, Composite Medical Health, Safe shelters in the form of Garima Grehs, National Portal for Transgender persons through which Transgender certificates are issued, Provision of Transgender Protection Cell and other welfare measures.
- ii. Memorandum of Understanding with National Health Authority (NHA) for convergence with Ayushman Bharat scheme of NHA has been done for providing health facilities under PMJAY scheme to Transgender persons, including 53 healthcare services for gender reassignment as well as cosmetic treatments. As on date, 147 AB PMJAY TG cards have been issued.
- iii. Department has set up 23 Garima Grehs, shelter homes for destitute transgender persons in 17 States/UTs namely Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Gujarat, Jharkhand, Karnataka, Madhya Pradesh (2), Maharashtra (3), Manipur, Odisha, Puducherry, Punjab, Tamil Nadu, Uttar Pradesh (3) and West Bengal (2).
- iv. National Portal for Transgender Persons has been launched to issue Transgender certificates and ID cards to eligible Transgender persons. Till date, 33,303 ID cards have been issued.
- v. Transgender Protection Cells (TPCs) have been established at the State level under the Director General of Police to monitor cases of crimes against transgender persons and ensure timely registration, investigation and prosecution of such crimes. So far, 27 TPCs are setup by States/UTs of Andaman & Nicobar, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Jammu and Kashmir, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.
- vi. Transgender Welfare Boards (TWBs) have been established in the States/UTs with the objective of protecting the rights and interests of transgender persons and providing support and facilitating access to Government schemes and welfare measures. As of now 30 (TWB) have been setup by States/UTs of Andaman & Nicobar, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Goa, Gujarat, Haryana, Jammu and Kashmir, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.

- vii. Department has issued "Equal Opportunities Policy for Transgender Persons" to ensure that the Transgender community has equal access to employment opportunities etc.
- viii. Skill development training to 725 transgender persons has been provided through Institute of Entrepreneurship Development, Lucknow.
- ix. The 15 days Entrepreneurship Development Programme has been allotted to National Institute of Entrepreneurship and Small Business Development (NIESBUD) to train transgender persons. Till date 150 transgender persons have been trained.
- x. A dedicated helpline No 14427 has been set up for Transgender persons grievance redressal. During 2025-26, 2374 calls have been received.
- xi. Three National Transgender Employment Melas were organised with the support of Community based organisations (CBOs) and 223 transgender persons got benefited from these Employment Melas.
- xii. Reserve Bank of India, vide their Master Circular dated 24.03.2025, has included Transgender persons in their "Weaker Section" sub-category of "Priority Sector" lending category opening route of easy credit access for self-employment purposes.
